

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 394 of 1996

Wednesday this the 24th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

E.R. Gopinathan Nair,
Extra Departmental Branch Post Master,
Mukkulam East Branch Office,
Koottikkal, Changanassery Division,
(Residing at Edakkara, Mukkulam East,
Koottikkal). Applicant

(By Advocate Mr. MRR Nair for Harikrishnan)

Vs.

1. The Superintendent of Post Offices,
Changanassery Division, Changanassery. Respondent

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 24th April, 1996
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant an Extra Departmental Agent seeks
a declaration that he is entitled to be considered for
appointment as Extra Departmental Sub Post Master,
Yendaray. Applicant may raise his contentions by an
appropriate representation before the respondent. He
will dispose of the representation by passing a speaking
order thereon within two weeks of the date of receipt of
the representation and before the post is filled up.

2. Original application is disposed of with the
aforesaid directions. No costs.

Dated the 24th day of April, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN